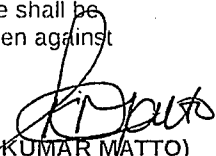


**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI
ORDER**

The following postings and transfers are made with immediate effect:-

| S No | Name of the official | From | To |
|------|--|---|---|
| 1 | Sh. Rajesh Singh Bisht, Personal Assistant EC No.3041 | Additional Personal Secretary in the Personal Office in the Court of Sh. Ramesh Kumar-I, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi. | Personal Secretary in the Personal Office in the Court of Sh. Ramesh Kumar-I, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.. |
| 2 | Ms. Neeru Jagri, Sr. Judicial Assistant, 38999357 | Personal Secretary in the Personal Office in the Court of Sh. Ramesh Kumar-I, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi. | Reader in the Court of Ms. Vijayshree Rathore, MM, (Mahila Court), North-East District, Karkardooma Courts, Delhi. |
| 3 | Ms. Meenakshi Bhutani Judicial Assistant EC No.13204 | Reader in the Court of Ms. Vijayshree Rathore, MM, (Mahila Court), North-East District Karkardooma Courts, Delhi. | Judicial Assistant in the Copying Agency Branch, North-East District Karkardooma Courts, Delhi. |
| 4 | Sh. Simrandeep Singh Judicial Assistant EC No.62468262 | Reader cum Ahlmad in the Court of Ms. Nidhi Bala, MM (NI Act), Digital Court, North-East District, Karkardooma Courts, Delhi. | Judicial Assistant in the Copying Agency, Branch, North-East District, Karkardooma Courts, Delhi. |
| | Ms. Poonam Judicial Assisnat EC No 78215157 | Judicial Assistant in the Copying Agency, Branch, North-East District, Karkardooma Courts, Delhi. | Reader cum Ahlmad in the Court of Ms. Nidhi Bala, MM (NI Act), Digital Court, North-East District, Karkardooma Courts, Delhi. |

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.


(PAWAN KUMAR MATTO)
Spl. Judge (NDPS)/OIC Admin.
North-East District,
Karkardooma Courts, Delhi.

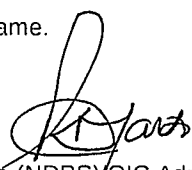
Dated

2 JUL 2022

No 4449-4462 /P&T/Admn./NE/KKD/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-I,II O/o District & Sessions Judge (HQs), Delhi.
3. Officer Incharge Copying Agency, Karkardooma Courts, Delhi
4. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
5. The Officers/officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
9. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
10. PS to the undersigned.


Spl. Judge (NDPS)/OIC Admin.
North-East District,
Karkardooma Courts, Delhi.